

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 26/AM15
HELD ON 24.09.2014
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, ADDITIONAL DGFT

Meeting No. 26/87-NC-7/2014 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 24.09.2014 under the Chairmanship of Dr. L.B. Singhal, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Nand Lal, Senior Development Officer, DIPP
- 2) Shri R.C. Meena, Dy. DGFT
- 3) Shri S.K. Panigrahi, Economic Officer

2. The Committee confirmed Minutes of NC Meeting No. 25/AM15 held on 17.09.2014.

3. The Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-115		NC No.: 26/AM15 Dt. 24.09.2014	AKZO NOBEL INDIA LTD. (EARLIER KNOWN AS M/S ICI INDIA LTD.)					Status: Deferred
Hqrs. F. No.	01/87/162/58/ AM14/DES-VII	01/87/162/59/ AM14/DES-VII	01/87/162/60/ AM14/DES-VII	01/87/162/61/ AM14/DES-VII	01/87/162/62/ AM14/DES-VII	01/87/162/63/ AM14/DES-VII	01/87/162/64/ AM14/DES-VII	01/87/162/65/ AM14/DES-VII
RLA F. No.	03/24/40/696/ AM04	03/24/40/1790/ AM03	03/24/40/85/ AM04	03/24/40/10/ AM04	03/24/40/165/ AM02	03/24/40/92/ AM02	03/24/40/1444/ AM02	03/24/40/967/ AM04
Adv. Lic. No.	0310214142 dt. 15.07.2003	0310183237 dt. 10.02.2003	0310221068 dt. 27.08.2003	0310198236 dt. 28.04.2003	0310086853 dt. 01.06.2001	0310086851 dt. 01.06.2001	0310151310 dt. 01.08.2002	0310225143 dt. 16.09.2003

Request: Fixation of adhoc norms against following eight Advance Authorizations of M/s Akzo Nobel India Ltd., Mumbai

Decision: A copy of RLA's e-mail alongwith all other relevant documents has been forwarded to D/o C&PC on 27.07.2014 to obtain their comments.

Deferred for two weeks.


 राय चरण मीणा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

Case No. A-116	TTK PROTECTIVE DEVICES LTD., CHENNAI (FORMERLY KNOWN AS TTK LIG LTD.)	HQ F. No. 01/87/050/00367/AM10/DES-VII	Status: Approved
NC No.:26/AM15 Dated: 24.09.2014	Adv. Lic. No. 0410110416 dated 29.12.2009	RLA F. No. 04/24/040/00172/AM10	

Request: Re-ratification of adhoc norms against Advance Authorization No. 0410110416 dated 05.10.2010

Decision: As per the written comments furnished by DIPP vide letter No. 7/140/14-TSW dated 22.09.2014, the Committee decided to **revise** the norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Condoms packed in aluminium foil contraceptives	1 Gross	1. Kraton IR 401 Latex (63% DRC) (Isoprene Rubber Based)	0.775296 kg/ gross
		2. Silicone Fluid	0.076 kg / gross
		3. Aluminium Foil Packing Material	Net to Net
Note: It was observed that the licence has already expired, hence above stated amendment is approved only for regularization purpose. No further export / import is to be allowed.			

राम चरण मीणा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
निदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

ONLINE CASES

1	Case No.:3/45/87-ALC1/2012	Party Name:POSITIVE PACKAGING INDUSTRIES LIMITED	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00398/AM13/	RLA File :03/95/040/00793/AM13/	Lic.No/Date:0310719756 08.01.2013	Defer Date:08.10.2014
Decision: A D/L No. 46011/11/2013-PC.II dated 23.06.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 14.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

2	Case No.:31/7/87-ALC1/2013	Party Name:K.R.T. POLYMERS,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00043/AM14/	RLA File :32/24/040/00001/AM14/	Lic.No/Date:3210062205 11.04.2013	Defer Date:08.10.2014
Decision: In response to D/L dated 12.06.2013 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 03.03.2014. Comments awaited from D/o C&PC.				

3	Case No.:3/17/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00110/AM14/	RLA File :02/24/040/00028/AM14/	Lic.No/Date:0210190491 10.06.2013	Defer Date:08.10.2014
Decision: A D/L No. 46011/2/2008-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

4	Case No.:4/17/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00111/AM14/	RLA File :02/24/040/00029/AM14/	Lic.No/Date:0210190498 10.06.2013	Defer Date:08.10.2014
Decision: A D/L No. 46011/2/2008-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

राम चरण मीणा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

Case No.:24/37/87-ALC1/2013	Party Name:SUPRABHA PROTECTIVE PRODUCTS PVT LTD	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
HQ File :01/87/050/00359/AM14/	RLA File :31/83/040/00093/AM14/	Lic.No/Date:3110060151 30.08.2013	Defer Date:15.10.2014
5 Decision: The firm vide e-mail dated 30.07.2014 sought for advice regarding submission of information / data in reply to Point No. 5 of D/o C&PC's D/L No. 46011/111/2013-PC.II dated 12.06.2014. The request of firm was considered by NC in its Meeting No. 22/AM15 held on 27.08.2014 and it was decided to ask the firm to furnish the available information for both the export products whatever is available with them. Accordingly, the firm vide e-mail dated 23.09.2014 has been requested to furnish whatever the available information with them within 15 days time.			

Case No.:33/29/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
HQ File :01/87/050/00257/AM14/	RLA File :08/24/040/00230/AM14/	Lic.No/Date:0810124734 12.09.2013	Defer Date:08.10.2014
6 Decision: A D/L No. 46011/85/2013-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.08.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:6/33/87-ALC1/2013	Party Name:ALOK INDUSTRIES	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
HQ File :01/87/050/00284/AM14/	RLA File :05/23/040/00252/AM14/	Lic.No/Date:0510367739 08.10.2013	Defer Date:24.09.2014
7 Decision: A copy of application has been forwarded to D/o C&PC on 18.11.2013. Comments awaited from D/o C&PC.			


 C. MEENA
 Dy. Directorate General of Foreign Trade
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

8	Case No.:16/37/87-ALC1/2013	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:26/87- ALC1/2014 24.09.2014	Status: Rejected
	HQ File :01/87/050/00351/AM14/	RLA File :03/95/040/00032/AM14/	Lic.No/Date:0310754961 23.10.2013	
	Decision: A D/L No. 46011/24/2014-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 07.05.2014 and 24.07.2014 (Final Reminder) giving 15 days time for submission of information. It was observed that the firm failed to furnish information despite of repeated reminders to them, hence the Committee decided to reject the case. The Committee also decided to direct RLA not to issue further advance authorizations for the above export product till further directions from this office.			

9	Case No.:33/46/87-ALC1/2013	Party Name:UTSAV POLYMER PRODUCTS PVT. LTD.	Meet No/Date:26/87- ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00427/AM14/	RLA File :03/95/040/00652/AM14/	Lic.No/Date:0310758773 22.11.2013	Defer Date:08.10.2014
	Decision: A D/L No. 46011/9/2014-PC.II dated 12.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 23.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

10	Case No.:2/42/87-ALC1/2013	Party Name:J.D. JONES & CO. PVT. LTD.	Meet No/Date:26/87- ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00388/AM14/	RLA File :02/24/040/00135/AM14/	Lic.No/Date:0210196733 25.11.2013	Defer Date:08.10.2014
	Decision: A D/L No. 46011/2/2008-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:15/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:26/87- ALC1/2014 24.09.2014	Status: Deferred
HQ File :01/87/050/00378/AM14/	RLA File :08/24/040/00365/AM14/	Lic.No/Date:0810126762 29.11.2013	Defer Date:08.10.2014
Decision: A D/L No. 46011/85/2013-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.08.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

राम चरण मीणा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

12	Case No.:16/41/87-ALC1/2013	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00379/AM14/	RLA File :08/24/040/00366/AM14/	Lic.No/Date:0810126763 29.11.2013	Defer Date:08.10.2014
Decision: A D/L No. 46011/85/2013-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.08.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

Case No.:10/50/87-ALC1/2013

Party Name:ROECHLING
ENGG. PLASTICS (INDIA)
PVT. LTD.

Meet No/Date:26/87-
ALC1/2014
24.09.2014

Status:
Approved

HQ File
:01/87/050/00489/AM14/

RLA File
:03/95/040/00777/AM14/

Lic.No/Date:0310763954
01.01.2014

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/27/2014/PC-II dated 22.09.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polystone M Pressed Sheet made of UHMWPE Powder, Planed on both sides, size 3000 X 1250 mm, Thickness 15 mm – 50mm, Colour Natural	1 kg	UHMWPE Powder (GUR 4150)	1.10 kg
Polystone M Pressed Sheet made of UHMWPE Powder, Planed on both sides, size 3000 X 1250 mm, Thickness 15 mm – 30 mm, Colour Green	1 kg	1. UHMWPE Powder (GUR 4150)	1.10 kg
		2. Colour Pigment – BRUFABLEND Green E 2 80 306	0.0034 kg
Polystone M Pressed Sheet made of UHMWPE Powder, Planed on both sides, size 3000 X 1250 mm, Thickness 15 mm – 30 mm, Colour Black	1 kg	1. UHMWPE Powder (GUR 4150)	1.10 kg
		2. Colour Pigment – Lamp Pigment Black 101	0.0034 kg

RLA may take consequential action as per Policy / Procedures.

राम चरण शोणा R. C. MEENA
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

14	Case No.:15/49/87-ALC1/2013	Party Name:AERON COMPOSITE PRIVATE LIMITED	Meet No/Date:26/87- ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00467/AM14/	RLA File :08/24/040/00439/AM14/	Lic.No/Date:0810127815 08.01.2014	Defer Date:08.10.2014
Decision: In response to D/L dated 17.04.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2014. Comments awaited from D/o C&PC.				

15	Case No.:2/50/87-ALC1/2013	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:26/87- ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00481/AM14/	RLA File :03/94/040/00644/AM14/	Lic.No/Date:0310765120 08.01.2014	Defer Date:15.10.2014
Decision: A D/L No. 46011/3/2013-PC.II dated 15.04.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 07.05.2014, 30.06.2014 and 23.09.2014 (Final Reminder) giving 15 days time for submission of information. Reply awaited from the firm.				

Case No.:13/49/87-ALC1/2013	Party Name:NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:26/87- ALC1/2014 24.09.2014	Status: Approved
HQ File :01/87/050/00465/AM14/	RLA File :05/24/040/00394/AM14/	Lic.No/Date:0510376612 20.01.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2014-PC-II dated 22.08.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Both side Aluminium Foil laminated HDPE Woven Fabric (Containing 28 $\pm$ 1% Aluminium Foil)	1 kg	Relevant Aluminium Foil (Thickness 6.5 micron)	0.2940 kg

RLA may take consequential action as per Policy / Procedures.

उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भवन,
उद्योग भ

R. C. MEENA
 Dy. Director General of Foreign Trade
 Directorate General of Foreign Trade
 Udyog Bhawan, New Delhi-11

Case No.:19/2/87-ALC1/2014	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
HQ File :01/87/050/00551/AM14/	RLA File :56/24/040/00031/AM14/	Lic.No/Date:5610003636 27.01.2014	Defer Date:15.10.2014
Decision: A D/L No. 46011/71/2012-PC.II dated 30.05.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 24.06.2014 and 04.09.2014 (Final Reminder) giving 15 days time for submission of information. Final Reminder is to be issued from DGFT.			

Case No.:2/48/87-ALC1/2013	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
HQ File :01/87/050/00451/AM14/	RLA File :03/95/040/00143/AM12/	Lic.No/Date:0310770496 18.02.2014	Defer Date:08.10.24.09.2014
Decision: A D/L No. 46011/144/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

Case No.:4/1/87-ALC1/2014	Party Name:POLOLIGHT INDUSTRIES LTD.	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
HQ File :01/87/050/00523/AM14/	RLA File :03/95/040/00547/AM14/	Lic.No/Date:0310771135 20.02.2014	Defer Date:15.10.2014
Decision: A D/L No. 46011/10/2009-PC.II dated 29.05.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 24.06.2014 and 23.09.2014 (Final Reminder) giving 15 days time for submission of information. Reply still awaited from the firm. Reply awaited from the firm.			

Case No.:3/1/87-ALC1/2014	Party Name:UNITEC FIBRES PVT.LTD.	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
HQ File :01/87/050/00522/AM14/	RLA File :03/95/040/00130/AM14/	Lic.No/Date:0310771913 25.02.2014	Defer Date:08.10.2014
Decision: A D/L No. 46011/144/2006-PC.II dated 12.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

राम चरण मीणा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
निदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

Case No.: 57/7/87-ALC1/2014	Party Name: BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date: 26/87-ALC1/2014 24.09.2014	Status: Approved
HQ File :01/87/050/00076/AM15/	RLA File :03/94/040/00978/AM14/	Lic.No/Date: 0310771923 25.02.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/23/2006-PC-II dated 22.09.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Desmodur N-75 (Aliphatic Polyisocyanate, Non Volatile content 75 ± 1%)	1 kg	1. Hexamethylene Di Isocyanate (Desmodur H)	0.700 kg
		2. Pivalic Acid	0.005 kg
		3. Methoxy Propyl Acetate	0.125 kg
		4. Xylene	0.125 kg

RLA may take consequential action as per Policy / Procedures.

Case No.: 15/1/87-ALC1/2014	Party Name: OCEAN THERMOPLASTIC & ELASTOMERS PVT. LTD.,	Meet No/Date: 26/87-ALC1/2014 24.09.2014	Status: Approved
HQ File :01/87/050/00534/AM14/	RLA File :05/24/040/00452/AM14/	Lic.No/Date: 0510380436 27.02.2014	

Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/63/2014-PC-II dated 08.08.2014, the Committee **approved** following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Thermoplastic Rubber Compound	1 kg	1. SBS Copolymer / Styrene Butadiene Copolymer / Styrene Butadiene Styrene Copolymer	0.8670 kg
		2. K-Resin Styrene Butadiene Copolymer	0.0714 kg

RLA may take consequential action as per Policy / Procedures.

राम चरण शीमा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

23	Case No.:18/1/87-ALC1/2014	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00537/AM14/	RLA File :15/24/040/00010/AM14/	Lic.No/Date:1510021382 28.02.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 28.03.2014. Comments awaited from D/o C&PC.				

24	Case No.:3/2/87-ALC1/2014	Party Name:INNOVATIVE POLYPACK	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00003/AM15/	RLA File :07/24/040/00450/AM14/	Lic.No/Date:0710102650 06.03.2014	Defer Date:15.10.2014
Decision: A D/L No. 46011/36/2014-PC.II dated 27.05.2014 was issued by D/o C&PC to firm. This was followed by Reminders from DGFT on 24.06.2014 and 04.09.2014 (Final Reminder) giving 15 days time for submission of information. Final Reminder is to be issued from DGFT.				

25	Case No.:32/7/87-ALC1/2014	Party Name:EARTHSOUL BIOPRODUCTS.	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00051/AM15/	RLA File :03/94/040/01079/AM14/	Lic.No/Date:0310773559 07.03.2014	Defer Date:08.10.2014
Decision: A D/L No. 46011/49/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

26	Case No.:39/7/87-ALC1/2014	Party Name:PARADISE POLYMERS LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00058/AM15/	RLA File :03/95/040/00968/AM14/	Lic.No/Date:0310773869 11.03.2014	Defer Date:08.10.2014
Decision: A D/L No. 46011/48/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

राम चरण शर्मा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

27	Case No.: 4/7/87-ALC1/2014	Party Name:SHAKTI PLASTIC INDUSTRIES	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00023/AM15/	RLA File :03/95/040/01007/AM14/	Lic.No/Date:0310774318 13.03.2014	Defer Date:08.10.2014
	Decision: A D/L No. 46011/50/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.			

28	Case No.: 18/2/87-ALC1/2014	Party Name:VINYL TUBES PVT.LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00550/AM14/	RLA File :05/24/040/00470/AM14/	Lic.No/Date:0510382328 20.03.2014	Defer Date:08.10.2014
	Decision: A D/L No. 46011/37/2014-PC.II dated 27.05.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.06.2014 giving 15 days time for submission of information. In response to above D/L, the firm had submitted its reply, a copy of which will be forwarded to D/o C&PC in due course.			

29

Case No.:49/7/87-ALC1/2014	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Approved
HQ File :01/87/050/00068/AM15/	RLA File :02/24/040/00191/AM14/	Lic.No/Date:0210201572 25.03.2014	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/138/2014-TSW dated 23.09.2014, the Committee approved following adhoc norms:			
EXPORT ITEM	QTY	IMPORT ITEM	QTY (per MT)
Rubber Compounded Sheet (Un-vulcanised)	500 MT	1. Synthetic Rubber BR / PBR (any grade)	0.305 MT
		2. Natural Rubber (any grade)	0.250 MT
		3. Carbon Black (any grade)	0.341 MT
		4. Rubber Chemical, viz, Anti oxidant / accelerator / retarder / peptizer	0.020 MT
Note: The CIF value of Rubber Chemicals viz. Anti oxidant / Accelerator Retarder / Peptizer should not exceed 7% of FOB value of exports.			
RLA may take consequential action as per Policy / Procedures.			

राम वरुण मोषा/R. C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

30	Case No.: 42/7/87-ALC1/2014	Party Name:EASTMAN RECLAMATIONS	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00061/AM15/	RLA File :30/24/040/00056/AM14/	Lic.No/Date:3010101402 26.03.2014	Defer Date:08.10.2014
Decision: A D/L No. 7/139/2014-TSW dated 23.07.2014 was issued by DIPP firm. This was followed by Reminder from DGFT on 14.08.2014 giving 15 days time for submission of information. Reply awaited from firm.				

31	Case No.: 8/7/87-ALC1/2014	Party Name:GLOBAL DRILLING FLUIDS CHEMICALS LTD.	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00027/AM15/	RLA File :05/23/040/00555/AM14/	Lic.No/Date:0510383079 28.03.2014	Defer Date:08.10.2014
Decision: A D/L No. 46011/44/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

32	Case No.: 1/21/87-ALC1/2014	Party Name:ROECHLING ENGG. PLASTICS (INDIA) PVT. LTD.	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Approved																				
	HQ File :01/87/050/00154/AM15/	RLA File :03/95/040/00999/AM14/	Lic.No/Date:0310776306 28.03.2014																					
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/27/2014/PC-II dated 22.09.2014, the Committee approved following adhoc norms:																								
<table border="1"> <thead> <tr> <th>EXPORT ITEM</th> <th>QTY</th> <th>IMPORT ITEM</th> <th>QTY</th> </tr> </thead> <tbody> <tr> <td>Polystone M Pressed Sheet made of UHMWPE Powder, Planed on both sides, size 3000 X 1250 mm, Thickness 15 mm - 50mm, Colour Natural</td> <td>1 kg</td> <td>1. UHMWPE Powder (GUR 4150)</td> <td>1.10 kg</td> </tr> <tr> <td rowspan="2">Polystone M Pressed Sheet made of UHMWPE Powder, Planed on both sides, size 3000 X 1250 mm, Thickness 15 mm - 30 mm, Colour Green</td> <td rowspan="2">1 kg</td> <td>1. UHMWPE Powder (GUR 4150)</td> <td>1.10 kg</td> </tr> <tr> <td>2. Colour Pigment - BRUFABLEND Green E 2 80 306</td> <td>0.0034 kg</td> </tr> <tr> <td rowspan="2">Polystone M Pressed Sheet made of UHMWPE Powder, Planed on both sides, size 3000 X 1250 mm, Thickness 15 mm - 30 mm, Colour Black</td> <td rowspan="2">1 kg</td> <td>1. UHMWPE Powder (GUR 4150)</td> <td>1.10 kg</td> </tr> <tr> <td>2. Colour Pigment - Lamp Pigment Black 101</td> <td>0.0034 kg</td> </tr> </tbody> </table>					EXPORT ITEM	QTY	IMPORT ITEM	QTY	Polystone M Pressed Sheet made of UHMWPE Powder, Planed on both sides, size 3000 X 1250 mm, Thickness 15 mm - 50mm, Colour Natural	1 kg	1. UHMWPE Powder (GUR 4150)	1.10 kg	Polystone M Pressed Sheet made of UHMWPE Powder, Planed on both sides, size 3000 X 1250 mm, Thickness 15 mm - 30 mm, Colour Green	1 kg	1. UHMWPE Powder (GUR 4150)	1.10 kg	2. Colour Pigment - BRUFABLEND Green E 2 80 306	0.0034 kg	Polystone M Pressed Sheet made of UHMWPE Powder, Planed on both sides, size 3000 X 1250 mm, Thickness 15 mm - 30 mm, Colour Black	1 kg	1. UHMWPE Powder (GUR 4150)	1.10 kg	2. Colour Pigment - Lamp Pigment Black 101	0.0034 kg
EXPORT ITEM	QTY	IMPORT ITEM	QTY																					
Polystone M Pressed Sheet made of UHMWPE Powder, Planed on both sides, size 3000 X 1250 mm, Thickness 15 mm - 50mm, Colour Natural	1 kg	1. UHMWPE Powder (GUR 4150)	1.10 kg																					
Polystone M Pressed Sheet made of UHMWPE Powder, Planed on both sides, size 3000 X 1250 mm, Thickness 15 mm - 30 mm, Colour Green	1 kg	1. UHMWPE Powder (GUR 4150)	1.10 kg																					
		2. Colour Pigment - BRUFABLEND Green E 2 80 306	0.0034 kg																					
Polystone M Pressed Sheet made of UHMWPE Powder, Planed on both sides, size 3000 X 1250 mm, Thickness 15 mm - 30 mm, Colour Black	1 kg	1. UHMWPE Powder (GUR 4150)	1.10 kg																					
		2. Colour Pigment - Lamp Pigment Black 101	0.0034 kg																					
RLA may take consequential action as per Policy / Procedures.																								

राधा कृष्ण गोपा/ R.C. MEENA
 उप महानिदेशक (विदेश व्यापार)
 Dy. Directorate General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

33	Case No.:4/14/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00114/AM15/	RLA File :05/24/040/00009/AM15/	Lic.No/Date:0510384233 16.04.2014	Defer Date:22.10.2014
Decision: A D/L No. 46011/17/2007-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

34	Case No.:50/7/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00069/AM15/	RLA File :02/24/040/00211/AM14/	Lic.No/Date:0210202515 21.04.2014	Defer Date:08.10.2014
Decision: A D/L No. 46011/45/2014-PC.II dated 01.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 24.07.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

35	Case No.:1/6/87-ALC1/2014	Party Name:NEWAGE LAMINATORS PVT.LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Approved
	HQ File :01/87/050/00018/AM15/	RLA File :05/24/040/00489/AM14/	Lic.No/Date:0510384978 25.04.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/25/2014-PC-II dated 22.08.2014, the Committee approved following adhoc norms:				

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Both side Aluminium Foil laminated HDPE Woven Fabric (Containing 28 $\pm$ 1% Aluminium Foil, 32 $\pm$ 1% LDPE and 40 $\pm$ 1% HDPE Woven Fabric)	1 kg	1. Aluminium Foil (Thickness 6.5 micron)	0.2940 kg
		2. LDPE Granules	0.336 kg
RLA may take consequential action as per Policy / Procedures.			

राम मधुषू मेहता/R. C. MEENA
उप महासंचालक (विदेश व्यापार)
Dy-Directorate General of Foreign Trade
विदेश व्यापार महासंचालक
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

	Case No.:3/14/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
36	HQ File :01/87/050/00113/AM15/	RLA File :05/23/040/00024/AM15/	Lic.No/Date:0510385296 30.04.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

	Case No.:21/21/87-ALC1/2014	Party Name:ELANTAS BECK INDIA LTD.	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
37	HQ File :01/87/050/00174/AM15/	RLA File :31/83/040/00100/AM14/	Lic.No/Date:3110063793 02.05.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:1/7/87-ALC1/2014	Party Name:MANJUSHREE TECHNOPACK LTD,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
38	HQ File :01/87/050/00020/AM15/	RLA File :07/24/040/00415/AM14/	Lic.No/Date:0710103920 05.05.2014	Defer Date:08.10.2014
Decision: A D/L No. 46011/220/2005-PC.II dated 06.08.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 25.08.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

	Case No.:7/9/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
39	HQ File :01/87/050/00088/AM15/	RLA File :05/24/040/00050/AM15/	Lic.No/Date:0510385813 06.05.2014	Defer Date:22.10.2014
Decision: A D/L No. 46011/17/2007-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

	Case No.:6/9/87-ALC1/2014	Party Name:SWASTIK POLYMERS	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
40	HQ File :01/87/050/00087/AM15/	RLA File :05/24/040/00028/AM15/	Lic.No/Date:0510385944 07.05.2014	Defer Date:22.10.2014
Decision: A D/L No. 46011/17/2007-PC.II dated 08.09.2014 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.				

राम चरण मीणा/R. C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

41	Case No.:5/14/87-ALC1/2014	Party Name:SPERRY PLAST LTD.	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00115/AM15/	RLA File :05/24/040/00013/AM15/	Lic.No/Date:0510385920 07.05.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 26.06.2014. Comments awaited from D/o C&PC.				

42	Case No.:3/15/87-ALC1/2014	Party Name:ALUDECOR LAMINATION PVT. LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00128/AM15/	RLA File :02/24/040/00002/AM15/	Lic.No/Date:0210203107 08.05.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

43	Case No.:3/22/87-ALC1/2014	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00191/AM15/	RLA File :03/94/040/00092/AM15/	Lic.No/Date:0310781090 08.05.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

44	Case No.:14/14/87-ALC1/2014	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Approved
	HQ File :01/87/050/00124/AM15/	RLA File :34/24/040/00026/AM15/	Lic.No/Date:3410040049 13.05.2014	
Decision: As per the written comments furnished by the D/o C&PC vide their OM No. 46011/88/2008-PC-II dated 08.09.2014, the Committee approved following adhoc norms:				

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin VLK – 3154 (70%)	1 kg	1. Soya Fatty Acid / Distilled Fatty Acid / Oleic Acid	0.275 kg
		2. Pentaerythritol	0.224 kg
		3. Phthalic Anhydride	0.274 kg
		4. Mix – Xylene	0.090 kg
		5. White Spirit / OCS Cut / MTO / Slop Oil	0.213 kg

RLA may take consequential action as per Policy / Procedures.

सह सचिव (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

45	Case No.: 28/21/87-ALC1/2014	Party Name: PORUS LABORATORIES PVT LTD.	Meet No/Date: 26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00181/AM15/	RLA File :09/24/040/00082/AM15/	Lic.No/Date: 0910060119 15.05.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

46	Case No.: 12/14/87-ALC1/2014	Party Name: PYE TOOLS PVT.LIMITED	Meet No/Date: 26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00122/AM15/	RLA File :30/24/040/00010/AM15/	Lic.No/Date: 3010102613 22.05.2014	Defer Date:08.10.2014
Decision: A D/L No. 46011/57/2011-PC.II dated 30.07.2014 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 01.09.2014 giving 15 days time for submission of information. Reply awaited from the firm.				

47	Case No.: 10/21/87-ALC1/2014	Party Name: FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date: 26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00163/AM15/	RLA File :07/24/040/00045/AM15/	Lic.No/Date: 0710104416 23.05.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

48	Case No.: 9/15/87-ALC1/2014	Party Name: NARENDRA PLASTIC PVT LTD.,	Meet No/Date: 26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00134/AM15/	RLA File :03/95/040/00159/AM15/	Lic.No/Date: 0310783272 28.05.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

49	Case No.: 14/15/87-ALC1/2014	Party Name: BUILDMET FIBRES PVT LTD.,	Meet No/Date: 26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00139/AM15/	RLA File :07/24/040/00090/AM15/	Lic.No/Date: 0710105086 13.06.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 07.07.2014. Comments awaited from D/o C&PC.				

MEENA
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

50	Case No.:1/13/87-ALC1/2014	Party Name:DSM INDIA PVT. LTD	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00107/AM15/	RLA File :31/83/040/00061/AM15/	Lic.No/Date:3110064404 16.06.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 14.07.2014. Comments awaited from D/o C&PC.				

51	Case No.:3/21/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00156/AM15/	RLA File :05/23/040/00117/AM15/	Lic.No/Date:0510388786 18.06.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

52	Case No.:15/21/87-ALC1/2014	Party Name:TRIMURTI POLYCHEM PVT LTD	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00168/AM15/	RLA File :07/24/040/00083/AM15/	Lic.No/Date:0710105189 19.06.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

53	Case No.:25/21/87-ALC1/2014	Party Name:SHAKUN POLYMERS LIMITED,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00178/AM15/	RLA File :34/24/040/00075/AM15/	Lic.No/Date:3410040283 19.06.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

54	Case No.:9/21/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

राम कृष्ण गोपाल/र. C. MEENA
राम गोपाल/र. (विदेश व्यापार)
Dy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

	Case No.:18/21/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
55	HQ File :01/87/050/00171/AM15/	RLA File :26/24/040/00006/AM15/	Lic.No/Date:2610012680 26.06.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:19/21/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
56	HQ File :01/87/050/00172/AM15/	RLA File :26/24/040/00007/AM15/	Lic.No/Date:2610012681 26.06.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:20/21/87-ALC1/2014	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
57	HQ File :01/87/050/00173/AM15/	RLA File :26/24/040/00008/AM15/	Lic.No/Date:2610012682 26.06.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:4/21/87-ALC1/2014	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
58	HQ File :01/87/050/00157/AM15/	RLA File :05/23/040/00136/AM15/	Lic.No/Date:0510389169 27.06.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

	Case No.:29/21/87-ALC1/2014	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:26/87-ALC1/2014 24.09.2014	Status: Deferred
59	HQ File :01/87/050/00182/AM15/	RLA File :02/24/040/00059/AM15/	Lic.No/Date:0210204315 03.07.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

श्रीमती सी. मेना
 Dy. Directorate General of Foreign Trade
 दिदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 उद्योग भवन, नई दिल्ली-11
 Udyog Bhawan, New Delhi-11

Bay

✓

4
ts

समय भवन, मेनगाँव C. MEENA
उद्योग महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11

64	Case No.:27/21/87-ALC1/2014	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:26/87- ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00180/AM15/	RLA File :08/24/040/00163/AM15/	Lic.No/Date:0810132797 23.07.2014	Defer Date:08.10.2014
Decision: A copy of application has been forwarded to D/o C&PC on 19.08.2014. Comments awaited from D/o C&PC.				

65	Case No.:18/22/87-ALC1/2014	Party Name:GOVIND RUBBER LTD.	Meet No/Date:26/87- ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00206/AM15/	RLA File :30/24/040/00021/AM15/	Lic.No/Date:3010103096 14.08.2014	Defer Date:15.10.2014
Decision: Application has been received from RLA, Ludhiana and will be sent to DIPP on due course.				

66	Case No.:1/26/87-ALC1/2014	Party Name:VISION POLYMER PVT LTD	Meet No/Date:26/87- ALC1/2014 24.09.2014	Status: Deferred
	HQ File :01/87/050/00220/AM15/	RLA File :34/24/040/00130/AM15/	Lic.No/Date:3410040464 21.08.2014	Defer Date:15.10.2014
Decision: The Committee noted that the application is still awaited from RLA. Hence, it was decided to call for application from RLA and firm for further consideration of the case.				

Meeting ended with thanks to Chair and all participants.

शम चरण मीणा / C. MEENA
उप महानिदेशक (विदेश व्यापार)
Dy. Directorate General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
उद्योग भवन, नई दिल्ली-11
Udyog Bhawan, New Delhi-11